

(c) if so, what progress, if any, has so far been made in the work of jungle clearance?

The Minister of Food and Agriculture (Shri Kidwai): (a) The total area reclaimed of 'Kans' weed in Uttar Pradesh by the Central Tractor Organisation during the reclamation season ending June, 1952, is 39,152 acres. In addition, an area of 20,265 acres of jungle land in the Naini Tal Tarai was cleared and made ready for plowing. Out of the area cleared 18,344 acres were plowed and harrowed during this period.

(b) and (c). Jungle clearance work has not been undertaken by the Central Tractor Organisation in the Kumaon Hills. However, in the Naini Tal Tarai the progress made up to 12th March, 1953 since the beginning of operations in 1950 is as shown below:—

- | | |
|-----------------------------------|---------------|
| (i) Area tree felled | 38,582 acres. |
| (ii) Area made ready for Plowing. | 32,346 acres. |
| (iii) Area plowed and harrowed. | 24,879 acres. |

ग्लाइडर ट्रेनिंग सेन्टर में प्रशिक्षण।

७८६. श्री रघुनाथ सिंह : क्या संचरण मंत्री यह बतलाने की कृपा करेंगे कि :

(क) आज तक कितने युवकों ने ग्लाइडर ट्रेनिंग सेन्टर में प्रशिक्षण प्राप्त की है ; और

(ख) इस प्रकार की प्रशिक्षण प्राप्त किये हुये कितने युवक पायलट ट्रेनिंग कालिज में प्रविष्ट हुये हैं ?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) 42 'A' and 'B', 36 'C' and 14 'CC' Glider pilots and 4 Glider Instructors were trained at the Indian Gliding Association, Poona, and at the Delhi Gliding Club, New Delhi.

(b) None. The hon. Member is no doubt referring to the Flying School of the Civil Aviation Training Centre. Allahabad.

RAILWAY LANDS

787. Shri B. B. Varma: Will the Minister of Railways be pleased to state:

(a) the total income received on account of the sale of grass and fishing rights of the Railway side-lands in the Bihar area of the ex-O.T. Railway since 1945 (year-wise); and

(b) the total income received by leasing out such strips of land under the "Grow More Food Scheme" during the same period (year-wise)?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) and (b). The total income received on account of sale of grass, fishing rights of the Railway side lands and by leasing out such strips of land under the Grow More Food Scheme since 1945 to date is shown in the statement placed on the Table of the House.

STATEMENT

Income on account of sale of

	Grass.		Fishing rights		Leasing out land in Grow More Food Campaign.			
	(a)				(b)			
1945-46	47,627	0 0	15,841	0 0	2,471	0 0		
1946-47	*92,997	0 0	...		3,069	0 0		
1947-48	*141,835	0 0	...		4,250	0 0		
1948-49	100,320	0 0	37,186	0 0	5,349	0 0		
1949-50	129,713	0 0	44,711	0 0	80,506	0 0		
1950-51	118,612	0 0	64,013	0 0	123,865	0 0		
1951-52	111,080	0 0	44,213	0 0	148,445	0 0		
1952-53	69,653	0 0	29,003	0 0	116,185	0 0		

*Combined figures for grass and fishing rights.
Separate figures not available.